

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 16.07.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 16.07.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 988/2018	Dr. Balkrishna A. Shelar Vs. State of Maharashtra	For Consideration of Report	27.09.2019
2.	Original Application No. 277/2019	Gauri Shriram Keeling Vs. State of Uttarakhand & Ors.	Mr. Akash Tyagi, Advocate for Applicant For Consideration of Report	03.09.2019
3.	Original Application No. 385/2019	Centre for Wildlife and Environment Litigation Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant For Consideration of Report	04.09.2019
4.	Original Application No. 597/2019	Rajendra Tyagi & Anr. Vs. Union of India & Ors.	Mr. Akash Vashishtha, Adv. for Applicant	24.07.2019
5.	Execution Application No. 26/2019 IN O. A. No. 57/2016	Shri Shri Thakur Ram Chandra Dev Association Vs. South Delhi Municipal Corporation & Ors.	Mr. Yogewsh Kumar, Adv. for Applicant	25.07.2019
6.	M.A. No. 172/2019 IN Original Application No. 472/2019	Himanshu Mittal & Ors. Vs. Union of India & Ors.	Mr. Rohit Pandey & Mr. Rahul Kumar, Advs. for Applicant	23.07.2019

COURT MASTER